

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:140

ANSWERED ON:25.07.2006

SENSITIVE LIST OF ITEMS .

Lagadapati Shri Rajagopal;Saradgi Shri Iqbal Ahmed

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) Whether a meeting of Trade Negotiations Committee for finalising the India and the Association of South East Asian Nations(ASEAN) Free Trade Agreement was recently held;
- (b) If so, the details and outcome thereof;
- (c) Whether India and ASEANs have finalised a sensitive or negative list of items to protect sensitive products particularly in agriculture sector for the Free Trade Agreement;
- (d) Whether the provision of longer time frames would give comfort to Indian Industry;
- (e) Whether the UNCTAD has prepared a sensitive list of items;
- (f) If so, the details thereof;
- (g) Whether the Government has decided to prepare a comprehensive list based on the UNCTAD study; and
- (h) If so, the details thereof ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

- (a) & (b): Yes Sir. The Trade Negotiating Committee met recently to discuss various issues pertaining to the proposed India-ASEAN Comprehensive Economic Cooperation Agreement (CECA).
- (c) & (d): India has prepared a tentative negative list as well as sensitive list to protect the most sensitive products. In addition, longer time-frame is being negotiated for some less sensitive products.
- (e) & (f): UNCTAD has prepared a list of sensitive products with reference to the proposed India-ASEAN Free Trade Agreement (FTA) in goods.
- (g)&(h): The tentative negative list has been prepared by the Government after wide consultations with administrative Ministries and domestic industry. Some inputs have also been taken from the UNCTAD study in deciding this tentative negative list.